

Government share in Jaipur metro company

†929. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Central Government is insisting on keeping 50 per cent share in the board of directors and the share capital of Jaipur Metro Company, if so, the reasons for sanctioning only 20 per cent cost of the total financial assistance for phase-I of Jaipur Metro Rail Project; and

(b) whether Government is pondering on giving a financial assistance equivalent 50 percent cost of the project, if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) Yes, Sir. As per National Urban Transport Policy (NUTP), 2006, Government of India provides financial support subject to a ceiling of 20% of the capital cost of metro rail projects through equity and subordinate debt, in the projects taken up through a jointly owned Special Purpose Vehicle (SPV) of Government of India and the concerned State Government with equal equity holding. The funding pattern as proposed by Government of Rajasthan for Jaipur Metro Rail Project Phase-I on 50:50 joint venture model with equal equity participation between Central Government and State Government was approved by Government of India on 30.10.2013.

(b) No, Sir. As per National Urban Transport Policy, 2006, the Government of India can provide funds only upto 20% of the cost of metro rail projects, by way of equity and subordinate debt.

Oulgaret smart city in Puducherry

930. SHRI N. GOKULAKRISHNAN: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether it is a fact that Oulgaret in Puducherry has been selected as one of the Smart cities in the country;

(b) if so, what are the reasons that it has not been included in the first phase of 20 cities;

(c) the criteria adopted in identifying the 20 cities that have been selected and how Oulgaret was denied the same; and

(d) the facilities that are going to be provided in the selected 20 cities and how much money is going to be spent on each of the above 20 cities?

† Original notice of the question was received in Hindi.

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI BABUL SUPRIYO): (a) The Smart Cities Competition consists of two stages. In Stage 1 of the Competition, Oulgaret in Puducherry has been shortlisted as one of the potential Smart Cities in the country.

(b) and (c) The criteria for selection in Stage 2 of the Challenge were – City Level Criteria (Vision and goals, Strategic plan, Citizen engagement and Baseline, Key Performance Indicators, self-assessment and potential for improvement), Area-Based Development (Smartness of proposal, Citizen engagement, Results orientation, Process followed and Implementation framework, including feasibility and financial plan) and Pan-City Solution (Smartness of solution, Citizen engagement, Results orientation, Process followed and Implementation framework, including feasibility and cost-effectiveness). On the basis of scoring done by the Panel of Experts, top 20 cities have been selected for funding in the current financial year (2015-16). Oulgaret in Puducherry secured 75th rank in the competition. As such, Oulgaret city has not been included in the list of 20 cities. The scores are available on Mission's website (www.smartcities.gov.in).

However, to spread the message of urban transformation in all parts of the country, 23 cities including Oulgaret, located in 23 States/UTs in which none of the potential smart cities were able to come in the list of 20 winning cities, have been provided an opportunity to upgrade their proposal on fast track and submit to this Ministry by 15.04.2016.

(d) Government of India will provide financial support to the extent of ₹ 48000 crores over five years i.e. on an average ₹ 100 crore per city per year. An equal amount on a matching basis will have to be contributed by the State/Urban Local Body (ULB). These contributions, however, will meet only a part of the project cost and balance fund as required by the city in term of their Smart City Proposal are expected to be mobilized by the city from other sources. The facilities and their funding in these selected 20 cities will be provided as per their Smart City Proposals which are available on Mission's website (www.smartcities.gov.in).

Web-based land inventory system

931. DR. T. SUBBARAMI REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government proposes to bring web-based land inventory system with details of Government land owned by Government departments and their affiliate organizations, if so, the details thereof;

(b) whether it would also display complete information about land they own, how much has been encroached upon and how much is lying vacant etc.; and